## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO.310 OF 2017 IN APPEAL NO.131 of 2015 & IA NO.209 of 2015 & IA NO.335 of 2016 & IA NO. 311 OF 2017

Dated: 27th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd. ....Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Mr. Sachin Datta, Sr. Adv.

Counsel for the Respondent(s) : Mr. Anand K.Ganesan

Ms. Neha Garg Ms. Poorva Saigal

<u>ORDER</u>

IA NO.310 OF 2017 (Appl. for early hearing)

We have heard learned counsel for the parties. For the reasons stated in the application, list the I.A. No. 311 of 2017 for hearing on *02.05.2017*.

The application is disposed of.

( I. J. Kapoor ) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt